

HIGH COURT OF CHHATTISGARH AT BILASPUR

MEMORANDUM

No. 70 /Vig./2021

Bilaspur, dated 04/01/2021

Declaration of Assets has to be called from the Judicial Officers of Subordinate Judiciary. Therefore, you are requested to submit your declaration of assets as on (31/03/2020) in pdf format to this registry by 28 February, 2021 through E-mail on the following E-mail address- highcourt.cg@gov.in as well as send a hard copy of the same through registered post. For your convenience proforma for declaration of assets has been enclosed herewith.

D. Wad
04.01.2021
(Deepak Kumar Tiwari)
Registrar (Vigilance)

Endt. No. 71 /Vig./2021

Bilaspur, dated 04/01/2021

Copy forwarded to :

1. Shri Neelam Chand Sankhla, Registrar General, High Court of Chhattisgarh, Bilaspur.
2. Shri Naresh Kumar Chandrawanshi, Principal Secretary, Govt. of C.G., Law Department, Raipur .
3. Shri Deepak Kumar Tiwari, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
4. Shri Radhakishan Agrawal, Legal Advisor to Governor, Governor's Secretariat, Raipur.
5. Shri Agralal Joshi, I Additional Principal Judge, Family Court, Raipur.
6. Shri Sanjay Kumar Jaiswal, Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur.
7. Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy, Bilaspur.
8. Shri Ashok Kumar Sahu, Judge, Family Court, Jagdalpur.
9. Shri Narendra Singh Chawla, Presiding Officer, State Transport Appellate Tribunal, Raipur.
10. Smt. Minakshi Gondaley, Judge, Commercial Court (District Level), Raipur.
11. Shri Jaideep Vijay Nimonkar, Judge, Family Court, Kawardha.
12. Shri Santosh Sharma, Registrar (S. & A.), High Court of Chhattisgarh, Bilaspur.
13. Shri Vijay Kumar Ekka, President, District Consumer Disputes Redressal Forum, Jagdalpur.
14. Shri Gokaran Singh Kunjam, Judge, Family Court, Jashpur.
15. Shri Bhuneshwar Ram, Judge, Family Court, Korba.
16. Shri Anand Kumar Dhruw, President, District Consumer Disputes Redressal Forum, Baikunthpur.

17. Shri Sirajuddin Qureshi, Judge, Family Court, Dhamtari.
18. Smt. Anita Dahariya, Judge, Family Court, Bemetara.
19. Dr. Pragya Pachouri, Judge, Family Court, Rajnandgaon.
20. Shri Alok Kumar (Sr.), Special Judge Under SC & ST (P.A.) Act, Ambikapur.
21. Shri Yogesh Pareek, Special Judge Under SC & ST (P.A.) Act, Korba.
22. Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redressal Forum, Bilaspur.
23. Shri Govind Narayan Jangde, President, District Consumer Disputes Redressal Forum, Rajnandgaon.
24. Shri Brijendra Kumar Shastri, President, District Consumer Disputes Redressal Forum, Kawardha.
25. Smt. Satyabhama Ajay Dubey, Judge, Family Court, Mahasamund.
26. Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Korba.
27. Shri Maneesh Kumar Thakur, Additional Secretary, Govt. of Chhattisgarh, Law Department, Raipur.
28. Smt. Kiran Chaturvedi, Judge, Family Court, Janjgir-Champa.
29. Shri Vijay Kumar Hota, Special Judge Under SC & ST (P.A.) Act, Raipur.
30. Smt. Dhaneshwari Sidar, Principal Judge, Family Court, Bilaspur.
31. Shri Hirendra Singh Tekam, Judge, Family Court, Baloda-Bazar.
32. Shri Jitendra Kumar, Judge, Family Court, Kanker.
33. Mohd. Rizwan Khan, Legal Advisor, Chhattisgarh Lok Ayog, Raipur.
34. Shri Mansoor Ahmed, Special Judge Under SC & ST (P.A.) Act, Rajnandgaon.
35. Smt. Vinita Warner, Judge, Family Court, Manendragarh.
36. Smt. Girja Devi Meravi, Special Judge Under SC & ST (P.A.) Act, Raigarh.
37. Shri Shailesh Kumar Tiwari, Chairman, Permanent Lok Adalat, Jagdalpur.
38. Ku. Saroj Nand Das, Judge, Family Court, Surajpur.
39. Shri Thomas Ekka, Judge, Family Court, Ambikapur.
40. Shri Santosh Kumar Tiwari, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
41. Shri Shailesh Kumar Ketarap, President, District Consumer Disputes Redressal Forum, Dhamtari.
42. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur.
43. Shri Omprakash Singh Chauhan, Judge, Family Court, Raigarh.
44. Shri Neeraj Sharma, Additional Director, C.G. State Judicial Academy, Bilaspur.
45. Shri Liladhar Sarthi, Presiding Officer, Wakf Tribunal, Raipur.
46. Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Durg.
47. Shri Srinarayan Singh, Chairman, Permanent Lok Adalat, Bilaspur.
48. Shri Alok Kumar (Jr.), Additional Principal Judge, Family Court, Bilaspur.
49. Shri Harish Kumar Awasthi, Special Judge Under SC & ST (P.A.) Act, Durg.
50. Shri Yashvant Kumar Sarthi, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur.

51. Shri Yashwant Wasnikar, I Additional Principal Judge, Family Court, Durg.
52. Shri Niranjan Lal Chauhan, III Additional Principal Judge, Family Court, Durg.
53. Smt. Tajeshwari Devi Dewangan, President, District Consumer Disputes Redressal Forum, Janjgir-Champa.
54. Shri Pankaj Sharma, Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur.
55. Shri Sunil Kumar Nande, Additional Secretary, Government of Chhattisgarh, Law Department, Raipur.
56. Shri Ajay Singh Rajput, Additional Director, C.G. State Judicial Academy, Bilaspur.
57. Shri Anish Dubey, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
58. Shri Shahabuddin Qureshi, Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur.
59. Shri Bhanu Pratap Singh Tyagi, Secretary, High Court Legal Services Committee, Bilaspur.
60. Smt. Neeru Singh, II Additional Principal Judge, Family Court, Durg.
61. Shri Atul Kumar Shrivastava, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur.
62. Shri Lavakesh Pratap Singh Baghel, President, District Consumer Disputes Redressal Forum, Durg.
63. Shri Siddharth Aggarwal, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
64. Shri Avinash Tiwari, President, District Consumer Disputes Redressal Forum, Raipur.
65. Shri Mukesh Kumar Patre, Judge, Family Court, Balod.
66. Shri Shailendra Chauhan, Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur.
67. Smt. Jyoti Agrawal, Deputy Secretary, Chhattisgarh Human Rights Commission, Raipur.
68. Shri Mahesh Kumar Raj, Secretary, District Legal Services Authority, Baikunthpur.
69. Shri Amit Jindal, Secretary, District Legal Services Authority, Jashpur.
70. Shri Tajuddin Asif, Law Officer, Chhattisgarh Human Rights Commission, Raipur.
71. Shri Harish Chandra Mishra, Deputy Secretary, Govt. of C.G. Law Department, New Delhi.
72. Smt. Shweta Shrivastava, Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
73. Shri Umesh Kumar Upadhyay, Secretary, District Legal Services Authority, Raipur.
74. Shri Janardan Khare, Secretary, District Legal Services Authority, Ambikapur.
75. Shri Brijesh Rai, Secretary, District Legal Services Authority, Bilaspur.
76. Smt. Namita Minj Bhaskar, Deputy Secretary, Law & Legislative Affairs Department, Raipur.
77. Shri Mohd. Jahangir Tigala, Secretary, District Legal Services Authority, Mahasamund.
78. Shri Satish Kumar Khakha, Secretary, District Legal Services Authority, Dhamtari.
79. Shri Praveen Mishra, Secretary, District Legal Services Authority, Rajnandgaon.
80. Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Kanker.

81. Ku. Seema Jagdalla, Secretary, District Legal Services Authority, Korba.
82. Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg.
83. Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Balod.
84. Shri Shiv Kumar Tripathi, Member Judge, Industrial Court, Raipur
85. Shri Samaru Lal Matre, Labour Judge, Labour Court, Jagdalpur.
- ✓ 86. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo along with proforma for declaration of assets on the official web-site of this High Court.

Deepak Kumar Tiwari
04.01.2021
(Deepak Kumar Tiwari)
Registrar (Vigilance)

**PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2020)**

Name of Officer (In Full) :
 Date of Birth :
 Present post held :

Immovable Property					
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property			If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land			
1	2	3	4	5	
Movable Property (Valued Above 25,000/- of Rs.)					
Name of Articles					
1					

Jewellery (Lump Sum)			
Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. While purchasing/selling/acquiring any movable/immovable property; information be submitted separately to this registry, as required under Rules of C.G. Civil Services (Conduct) Rules, 1965

Signature & Date